

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 255, 256, 257 & 258 of 2016

Dated: 10th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Ms. Ananya Mohan for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **21.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd